

(18)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/216/ (IB)/2017
NAME OF THE PETITIONER(S) : LEDERTECH GMBH
NAME OF THE RESPONDENT(S) : PORT IND SHOES ACCESSORIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Kannaluh	for Respondent	
D. SENTHIL KUMAR	For petitioner	

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ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions in regard to the compliance like filing of affidavit and bank statement u/s 9(3)(b) & (c) of IB Code, 2016. Time extended at request. Put up on 12.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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